

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-244(ND)/2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

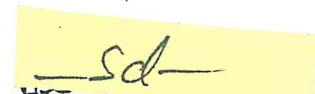
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

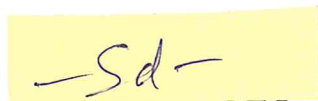
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Released from part heard. Be listed before the Regular Bench at 2 pm.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-244(ND)/2017

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

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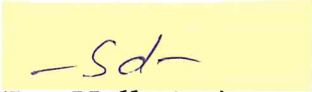
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Present: Counsel for the Petitioner

ORDER

No time left. Renotify this case on 17th January, 2019 date already fixed.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)